

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2021

ORDER NO. 101 of 2021

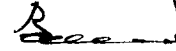
Hon'ble President is pleased to partially modify the roster order no. 88 of 2021 for **CESTAT, Kolkata** on **23.08.2021** as follows:-

PERIOD		CORAM	WORKS ASSIGNED
On 23.08.2021	Ms. Rachna (Judicial)	Gupta, Hon'ble Member	Appeal No. ST/284/2012 Yogendra Rai vs. CCE & ST, Patna (Resolving Difference of Opinion)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order



(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar